

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 10.10.2017

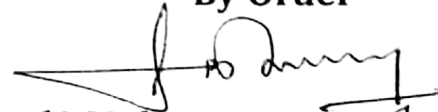
**ORDER NO. 139 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 49 of 2017, for CESTAT Mumbai** to the extent indicated below:-

**On 10.10.2017** Hon'ble Sh.D.N.Panda, Member (Judicial), Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical) will hear the following Larger Bench matter

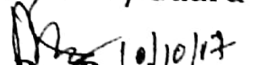
1. C/591 & 594/04 Mum

**By Order**

  
**(A.Mohan Kumar) 10/10/17**  
**Registrar**

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

  
**Dy. Registrar**